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CRA-6833-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE GAJENDRA SINGH

ON THE 1st OF AUGUST, 2025

CRIMINAL APPEAL No. 6833 of 2025

SACHIN

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Neelesh Agrawal - Advocate for the appellant.
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ORDER

Learned counsel for the appellant prays for withdrawal of this appeal.

Prayer is allowed.

Accordingly, this appeal is dismissed as withdrawn.

(GAJENDRA SINGH)
JUDGE

VS